

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH

CIRCUIT BENCH AT RANCHI

MA/051/00321/2018

(Arising out of OA/051/00174/2015)

.....
Date of Order:- 09.01.2019

C O R A M

HON'BLE MR. JAYESH V.BHAIRAVIA, MEMBER (JUDL.)
HON'BLE MR. DINESH SHARMA, MEMBER (ADMN.)

.....

Chandra Nath Chakraborty, son of Late Narayan Chandra Chakraborty, aged about 54 years, resident of Rabindra Nagar, PO & PS-Chakdaha, District-Nadia (West Bengal).Applicant.
By Advocate:- Non e.

Vs.

Senior D.S.T.E., E.C.Railway, Dhanbad Division, East Central Railway-826 001.Respondents.

By Advocate:- Mr. Prabhat Kumar, Standing Counsel.

O R D E R(ORAL)

Jayesh V.Bhairavia, Member (Judl.):- No one appears on behalf of the applicant even today. It appears that the applicant has lost interest in pursuing this matter.

The Misc. Application is dismissed for non prosecution.

Sd/-
(Dinesh Sharma)
Member (Admn.)

Sd/-
(Jayesh V.Bhairavia)
Member (Judl.)

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH

CIRCUIT BENCH AT RANCHI

OA/051/00111/2017

Date of Order:- 09.01.2019

C O R A M

HON'BLE MR. JAYESH V.BHAIRAVIA, MEMBER (JUDL.)

HON'BLE MR. DINESH SHARMA, MEMBER (ADMN.)

.....

Birendra Kumar Singh, son of Sri Basudeo Singh, Staff No.488537, Tec-Instrumentation (I&A), resident of Quarter No.2-472, Sector-II/B, Bokaro Steel City, Bokaro (Jharkhand).Applicant.

By Advocate:- N o n e.

Vs.

1. Steel Authority of India/Bokaro Steel Plant through its Managing Director (Chief Executive Officer), Ispat Bhawan, Bokaro Steel City, Bokaro (Jharkhand)-827 001.
2. The Chairman, Steel Authority of India Ltd. Ispat Bhawan, Lodi Road, New Delhi.
3. The Managing Director (Chief Executive Officer), Steel Authority of India Ltd., Bokaro Steel Plant, Ispat Bhawan, Bokaro Steel City, Bokaro (Jharkhand)-827 001.
4. The General Manager (I&A), Bokaro Steel Plant, Bokaro Steel City, Bokaro (Jharkhand)-827 001.
5. Ghanshyam Singh, the Enquiry Officer, Bokaro Steel Plant, Bokaro Steel City, Bokaro (Jharkhand)-827 001. ...Respondents

By Advocate:- Mr. G.M.Mishra.

O R D E R(ORAL)

Jayesh V.Bhairavia, Member (Judl.):- No one appears on behalf of the applicant even today. It appears that the applicant has lost interest in pursuing this matter.

The Original Application is dismissed for non prosecution.

Sd/-

(Dinesh Sharma)
Member (Admn.)

Sd/-

(Jayesh V.Bhairavia)
Member (Judl.)

skj